

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH**

Diary No.564/2017

In

T.P.No.12/2016

(C P No.161/2013)

Under Section 420 (2) of the Companies Act, 2013

In the matter of:

Inder Chand Pincha

... Applicant/Petitioner

-Versus-

Ketela Tea Co. Pvt. Ltd.

... Non-applicants/Respondents

**Coram:**

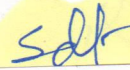
Mr Justice P K Saikia, Member(J)

.....

**ORDER**

**Date of Order: 13<sup>th</sup> November 2017**

Let this matter be listed on 21.11.2017.



Member (Judicial)  
National Company Law Tribunal,  
Guwahati Bench,  
Guwahati.

nkm